

HIGH COURT OF SIKKIM

CASES INSTITUTED AND DISPOSED IN THE THIRD QUARTER OF THE YEAR 2024

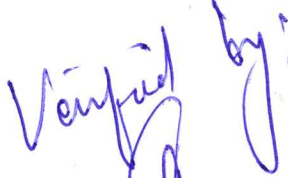
Name of the High Court	Quarter	Cases brought forwarded from the previous quarter (Nos.) (Civil/Criminal)			Freshly instituted cases (Nos.) (Civil/Criminal)			Disposed of cases (Nos.) (Civil/Criminal)			Pending cases at the end of the Quarter (Nos.)		
		Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ.+CrI.)
High Court of Sikkim	III	135	65	200	31	13	44	30	17	47	136	61	197

ANNEXURE-II

STRENGTH OF JUDGES

Total Sanctioned Strength (III Qtr.)	Total Working Strength (III Qtr.)	Vacancy
03	03	Nil



Verified by:

Joint Registrar-cum-Reader
High Court of Sikkim
Gangtok